



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,19th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
45	C.Ex.App./5/2022 FIXED	M/S NAMRUP ENGINEER COMPANY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, GST ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
	<b>WITH</b> I.A.(Civil)/3099/2022 <b>in</b> C.Ex.App./5/2022	M/S NAMRUP ENGINEER COMPANY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, GST ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
46	WA/394/2022 B/O	UNION OF INDIA AND 3 ORS. <b>Versus</b> MAMONI BORO AND ANR.		MR. A K BARUAH (r-1) MR. N MAHAJAN (r-1) MR A DAS (r-1)
	<b>WITH</b> I.A.(Civil)/3774/2022 <b>in</b> WA/394/2022	UNION OF INDIA AND 3 ORS. <b>Versus</b> MAMONI BORO AND ANR.		

LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022

13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO DIVISION  
BENCH-II) AND SPECIAL CAUSE LIST  
DATED 21-11-2022 TO 02-12-2022(RELATING  
TO DIVISION BENCH-II),ALONG WITH THE  
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL  
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)  
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
26	Death Sentence Ref./1/2018 AT 10:30 AM	THE STATE OF ASSAM <b>Versus</b> MOINUL HAQUE @ MONU	PP, ASSAM	MR. Z KAMAR (Amicus Curiae)
	<b>WITH</b>			
27	CRL.A(J)/71/2018	SALIM UDDIN @ SALIM <b>Versus</b> THE STATE OF ASSAM	MS. SUSMITA KANUNGOE, AMICUS CURIAE	MR. A K BHUYAN (INF.) MS. N CHOUDHURY (INF.) MR. M BORAH (INF.) MR. A KHOUND (INF.) MS S SARMA HAZARIKA (INF.) MR T TASHI (INF.) MS. Y S PHOM (INF.) PP, ASSAM
	<b>WITH</b>			
28	CRL.A(J)/72/2018	MOINUL HAQUE @ MONU <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR, AMICUS CURIAE	PP, ASSAM
	<b>WITH</b>			
29	CrI.A./322/2019	BIMAL BORA <b>Versus</b> STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	PP, ASSAM

**ORDERS**

30 I.A.(Civil)/3760/2022  
B/O, WITH LCR  
in WP(C)/5746/2022

MUSSTT. BHANU BEGUM @ KANCHAN  
BHANU @ KANSAN BHANU  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. A BURAGOHAIN

GA, ASSAM  
SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

**WITH**

WP(C)/5746/2022

MUSSTT. BHANU BEGUM @ KANCHAN  
BHANU @ KANSAN BHANU  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. A BURAGOHAIN

GA, ASSAM  
SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



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### SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONGWITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
70	WP(C)/8194/2022 B/O	MOMEE GOGOI AND 65 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
<b>ADMISSION</b>				
71	WP(C)/7283/2022 FIXED	LIPIKA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	SC, ELEM. EDU SC, FINANCE
<b>ORDERS</b>				
72	WP(C)/611/2020 B/O	RAJIV KUMAR YADAV <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 8 ORS.	MR. S BORTHAKUR MR M Z SHAH MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	SC, ELEM. EDU SC, K A A C

LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
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10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANAR	13-12-2022	To	08-02-2023

12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
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16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



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**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
30	WP(C)/8129/2022 FIXED	BHABENDRA NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MR D KHAN	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
45	WP(C)/7880/2022 FIXED	GOBIN PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M TALUKDAR MS. M TALUKDAR	SC, REVENUE SC, FINANCE
46	WP(C)/7968/2022 FIXED	MOMEE GOGOI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, P AND R.D. GA, ASSAM
47	WP(C)/8063/2022 FIXED	PABITRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MR R DAS	SC, HEALTH SC, FINANCE
<b>ORDER (STAY VACATING)</b>				
48	I.A.(Civil)/3787/2022 (CONNECTED WITH ITEM NO. 40 IN THE DAILY LIST), B/O <b>in</b> WP(C)/6839/2022	M/S SULTAN AHMED <b>Versus</b> SK ABIDUL HUSSAIN AND 22 ORS.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA	MR. U K NAIR MR A HAWARI SC, TRANSPORT

LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022



13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.1-60), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
48	WP(C)/6880/2022 FIXED	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. N K KALITA MR D DEKA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
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10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
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17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



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**[ For Monday,19th December 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
36	MACApp./863/2022 B/O	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> MD. LALMIYAN AND ORS.	MR. R C PAUL	
	<b>WITH</b> I.A.(Civil)/3783/2022 <b>in</b> MACApp./863/2022	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> MD. LALMIYAN AND ORS.	MR. R C PAUL	
<b>ORDERS</b>				
37	I.A.(Civil)/3775/2022 B/O <b>in</b> RFA/14963/2022 <b>WITH</b> RFA/14963/2022 (Filing Number)	UNION OF INDIA AND ANR. <b>Versus</b> BISTILLA SAWKMIE AND 8 ORS.  UNION OF INDIA AND ANR. <b>Versus</b> BISTILLA SAWKMIE AND 8 ORS. B	MR. S K MEDHI	MR. S K MEDHI

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022

7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,19th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

56	WP(C)/4826/2022 FIXED	KINA RAM BORO <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS. -H	MR. J LASKAR  SC, BTC
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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Monday,19th December 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION**

67 AB/3737/2022 B/O	MD. HAFIJ ULLAH <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	
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**BAIL HEARING (BA)**

68 Bail Appln./3378/2022 WITH SCANNED COPY OF CD. FIXED.	NISHANT SHARMA <b>Versus</b> THE STATE OF ASSAM	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1) MR J SHARMA	21-11-2022	To	20-12-2022
2) MR S SARMA	28-11-2022	To	09-01-2023
3) MS. S D GUPTA	02-12-2022	To	20-12-2022
4) MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5) MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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10) MR. N BARMAN	14-12-2022	To	22-12-2022
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12) MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13) MR D K DAS	19-12-2022	To	22-12-2022
14) MR. K M MAHANTA	16-12-2022	To	19-12-2022
15) MR. S ZAMAN	17-12-2022	To	22-12-2022

16)	MR. M ALAM	17-12-2022	To	22-12-2022
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18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Monday,19th December 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
31	AB/3574/2022 FIXED	RANJAN GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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10)	MR. N BARMAN	14-12-2022	To	22-12-2022
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12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
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17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Monday,19th December 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION (BA)</u></b>				
64	Bail Appln./3562/2022 B/O	DHIRAJ NAMASUDRA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MS M ZOMUANPUII MS. D BRAHMA	
65	Bail Appln./3563/2022 B/O	RAVI KANT THAKUR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
66	Bail Appln./2871/2022 FIXED	PARIMAL SARKAR <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
67	AB/2838/2022 WITH OFFICE NOTE, FIXED	JAHANGIR ALOM KHAN <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
68	AB/3534/2022 WITH OFFICE NOTE, FIXED	CHANDAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR	PP, ASSAM
69	AB/3655/2022 FIXED	TIKEN DAS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
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10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
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16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Monday,19th December 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
43	Crl.A./88/2011 (AT 10:30 AM)	MONGAL SINGH @ MANGAL SINGH <b>Versus</b> THE STATE OF ASSAM	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.B K SINGH MR.D P BORAH MR.A ROY	MR. P S LAHKAR(ADDL.PP, ASSAM)
44	Crl.Pet./116/2017 (AT 10:30 AM)	DR. BIMAN CH. CHETIA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.G UZIR MR. R DE MR.S M BARUAH MR.M SAIKIA MR.H DAS MR.M GOGOI MR.T K DAS	MR. K D CHETRI (R2) MS R BARUAH (R2) PP, ASSAM
45	MACApp./238/2021 (AT 10:30 AM)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMT. PINKY KUMARI THAKUR AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	
<b>ADMISSION</b>				
46	Crl.A./344/2022 B/O	HASHEM ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD BASANTI CHETIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/815/2022 <b>in</b> Crl.A./344/2022	HASHEM ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD BASANTI CHETIA MR S H MAHMUD MR S ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Monday,19th December 2022]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
16	MACApp./374/2018 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> a) SMTI CHITRA BASUMATARY and 4 ORS	MR. R C PAUL	MR. S C BISWAS (R2) MR. S C BISWAS (R2) MR. R Deka MR. M HUSSAIN MS. K L R YANTHAN (R2) MS A DAS MR. F A HASSAN MS J BORAH MR. P S BISWAS (R2) MS G RABHA MS A BORAH MS. D DUTTA (R2) MS P MISHRA MR. R DEY

LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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10)	MR. N BARMAN	14-12-2022	To	22-12-2022
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12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
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15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,19th December 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	Crl.Pet./387/2022 FIXED	C LALDINLIANI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR	PP, ASSAM SC, EXCISE DEPTT.
53	Crl.Pet./1302/2022 B/O	NIBEDITA NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
54	AB/3613/2022 FIXED.	BRAZEN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. K M HALOI	PP, ASSAM
55	AB/3682/2022 FIXED.	HATIM ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022

15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023